

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 342

**FINANCE DEPARTMENT
(Salaries)**

NOTIFICATION REGARDING THE PROCUREMENT OF ALL CONTROLLED ESSENTIAL COMMODITIES SUCH AS RICE, WHEAT, SUGAR, RAVA AND MAIDA FOR PRISON DEPARTMENT FROM THE TAMIL NADU CIVIL SUPPLIES CORPORATION LIMITED AND PROCUREMENT OF MILK AND MILK PRODUCTS FROM AAVIN UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.483, Finance (Salaries), 11th November 2008, Aippasi 26, Thiruvalluvar Aandu – 2039.)

No.II(2)/FIN/526(h)/2008.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the procurement of milk and milk products from the Tamil Nadu Co-operative Milk Producers Federation (Aavin) and controlled essential commodities such as Rice, Wheat, Sugar, Rava and Maida from the Tamil Nadu Civil Supplies Corporation Limited by the Prison Department subject to the condition that the said Corporation shall supply Rice at above poverty line rate fixed by the Government of India.

**K. GNANADESIKAN,
Secretary to Government.**